

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 5th Jan 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NOWSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 3 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

5th Jan 2021

ORDER

TCP/8/KOB/2019

Learned counsel for the Petitioner Shri Kaushik N Sharma as well as the learned counsel for the respondents Shri AM Sreedharan sent their email informing the willingness to appear through VC. However, due to paucity of time, the matter could not be taken up. Adjournd to 24.2.2021

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Sd/-

**Ashok Kumar Borah
Member (Judicial)**